## **National Company Law Tribunal**

## Allahabad Bench

CPNO. (IB) 77/ALD/2017, (ANO 166/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE COMPANY: IDBI Bank VS. Jay Pee In Gratech

SECTION OF THE COMPANIES ACT/I & B CODE: 9 nsolvency Act

SI. NO	. Name	Desig	nation	Representation	Signature
<u>1.</u>	ABHISHER	ANANO,	ADVO CAPE	RESOLUTION	Molum
<u>2.</u>	Radech singh			PROFESSIONAL RD/Central	Bradack
3.	M. K. BAGR	£ .	02 AUd	adcard)	Beck

## C.P. No. (IB)77/ALD/2017, CANo.166/2017

Parties are represented by their respective counsels. Learned CGSC on behalf of Central Govt. files an affidavit on behalf of RD.

A copy thereof is received by the counsel for the RP. He seeks time to file rejoinder. The time is granted.

In the meanwhile, interim direction issued to be continued.

The matter be listed on 15th December, 2017.

## Later on

Miss. Harshita Raghuvanshi proxy for the Advocate Swarupama Chaturvedi for IBBI appeared, her presence is noted and taken on record.

Date: 28/11/2017

Typed by Jyoti

(Stenographer)

H.P. Chaturvédi, Member(Judicial)